GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 3599

ANSWERED ON 04.04.2022

IMPACT OF KEN BETWA PROJECT

3599. SMT. PHULO DEVI NETAM SHRI RAJMANI PATEL

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government has assessed the impact of the Ken Betwa project on local population that will be displaced by the project implementation;

(b) if so, the details thereof, including the number of persons to be displaced and, if not, the reasons therefor;

(c) whether the displaced persons will be relocated and provided with any forms of compensation;

(d) if so, the details thereof and, if not, the reasons therefor; and

(e) the details of measures taken to ensure that local populations were provided detailed information about the project before being asked to attend public hearings?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI BISHWESWAR TUDU)

(a) & (b) A comprehensive Environmental Impact Assessment (EIA) study for the proposed Ken Betwa Link Project (KBLP) has been carried out to identify positive and negative impacts of the project on physical, biological and socio-economic environment. It is estimated that total submergence due to Daudhan reservoir shall be about 9,000 ha, spreading over 4,141 ha of Panna Tiger Reserve (PTR) core, 1,314 ha of PTR buffer and 10 villages. About 1,913 families will be affected in these 10 villages. Details of submergence and Rehabilitation and Resettlement (R & R) for other components of KBLP are given at **Annexure**.

(c) & (d) The Rehabilitation & Resettlement Plan of KBLP has been prepared as per the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013. The cost of relief, resettlement and rehabilitation of the affected households under KBLP have been accordingly worked out.

(e) Madhya Pradesh Pollution Control Board (MPPCB) organized public hearings in 2014 at Silon village in Chhatarpur District and Hinnota village in Panna District. Prior to organizing these Public Hearings, MPPCB published a notice of Public Consultation and Disclosure in local newspapers and a time period of 30 days was allowed for the public to respond. The Executive Summary of the project was placed by MPPCB in District Collector's Office, Office of Municipal Corporation, Head office of State Pollution Control Board, State Department of Environment etc. to ensure adequate access of public to it. Both the public hearings were organized with good participation by the public.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 3599 TO BE ANSWERED IN RAJYA SABHA ON 04.04.2022 REGARDING "IMPACT OF KEN BETWA PROJECT".

Sl. No.	Project Name	No. of Villages	No. of Project Affected Families	Area submerged (in Ha)
1.	Lower Orr Dam	12	944	2,723.70
2.	Kotha Barrage Project	27	638	1,359
3.	Bina Complex Project	84	2,290	9,114.70

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